

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.  | T.P. No. | Purpose  | Section      | Name of the Parties M/s. / Mr.   |
|-----------------------|----------|--|--------------|--|
| CP (IB) No 32/BB/2018 | -        | For compliance of office objections raised by Registry | Rule 6 of IB | M/s Shri Gurudatt Sugars Marketing Pvt Ltd Vs M/s G M Sugar and Energy Ltd |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **BHARATH.S**  
9008106463

*Applicant / Petitioner*

*Bhth.S*

2. **D. P. SINGH**  
9873980000

*Applicant / Petitioner*

*Savinder Singh*

3. **SONAM GUPTA.**  
9873498887

*Applicant / Petitioner*

*Sonam*

**ORDER**

Counsel for Petitioner is present. Matter is listed today for compliance of objections. Counsel file compliance memo. He reported that objections are complied. Issue notice to Corporate Debtor. Counsel to collect notice from the Registry; serve on the Corporate Debtor and file proof of service. List it on 21.02.2018.

*A*  
Member (T)

*e*  
Member (J)